

DIVISION BENCH

ITEM NO.171

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.15/2023 IN CP No.09/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 11th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	GYAN WAIBHAW V/S 1 STOP VENDOR SOLUTIONS PVT. LTD. & ORS.
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Maitreyi Bhat, Adv.

*: For the Petitioner/ Applicant in
IA No.15/2023*

Sh. Swapnil Gupta alongwith
Sh. Abhinav Mishra, Advs.

: For the Respondent No. 5 in main CP

ORDER

- 1.** Ld. Counsel representing the Applicant states that the objection/reply has still not been filed, let the same be filed by the respondents.
- 2.** The matter is adjourned for further hearing on 22nd August, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

11th July, 2024

*Avaneesh Kumar Singh
(Stenographer)*